### GOVERNMENT OF INDIA MINISTRY OF WOMEN & CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO: 749 TO BE ANSWERED ON 26.07.2024

#### **ANGANWADI CENTRES UNDER ICDS SCHEME**

#### 749: SHRI B.K.PARTHASARATHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of Anganwadi centres currently operational under the Integrated Child Development Services (ICDS) scheme in Hindupur, Andhra Pradesh;
- (b) the funds allocated and disbursed under the ICDS scheme in Hindupur during the last three years, year wise;
- (c) the status of infrastructure and resources available at these Anganwadi centres, including any upgrades or enhancements made during this period; and
- (d) the challenges faced in the implementation of ICDS scheme in Hindupur, including any issues related to fund allocation and utilization and the reasons therefor?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI ANNPURNA DEVI)

- (a) The total number of Anganwadi Centres (AWCs) operational under Mission Saksham Anganwadi and Poshan 2.0 in Hindupur, Sri Satya Sai District of Andhra Pradesh is 330.
- (b) Under Mission Saksham Anganwadi and Poshan 2.0, funds are released to State Government/UT Administration. The funds released to the State of Andhra Pradesh during the last three years under Sakshan Anganwadi and Poshan 2.0 are as follows:

| Financial Year | Funds Released<br>(Rs. in Lakh) |
|----------------|---------------------------------|
| 2021-22        | 74460.38                        |
| 2022-23        | 80071.09                        |
| 2023-24        | 70568.20                        |

(c) & (d) Under Mission Saksham Anganwadi and Poshan 2.0, beginning from FY 2021-22, 50000 AWCs building are to be constructed over a period of five years @10000 AWCs per year. The cost norms for construction of Anganwadi Centres in convergence with MGNREGS is Rs.12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15th FC (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio. A total of Rs. 118.27 Cr. has been released to the State of Andhra Pradesh for construction of 10516 AWCs under MGNREGS.

During the 15<sup>th</sup> Finance Commission cycle, 2 lakh Anganwadi Centres @ 40,000 AWCs per year are to be upgraded as Saksham Anganwadis for improved nutrition delivery and for early childhood care and education (ECCE). Saksham Anganwadis are to be provided with infrastructure better than the conventional Anganwadi Centres including internet/Wi-Fi connectivity through Bharat Net (wherever possible), LED screens, water purifier/installation of RO Machine, Poshan Vatika, ECCE books and learning material etc. A total of 92108 AWCs are approved for upgradation to Saksham AWCs across the country including 2868 AWCs in Andhra Pradesh for which funds amounting to Rs. 15.83 Crore were allocated.

The unit cost approved for construction of toilet is Rs.36000/- per AWC and for drinking water provisioning the approved cost is Rs. 17000/- per AWC to be shared by Centre and States/UTs as per the cost sharing ratio.

Apart from this, the Government has issued orders for upgradation of all mini AWC to regular AWCs. This would add an Anganwadi Helper in these Anganwadi Centres across the country to share the burden of Anganwadi worker so that the component of ECCE can be strengthened. Further, directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at nearby Primary Schools, where space is available.

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